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In the Central Administrative Tribunal
Principal Bench, New Delhi

Regn. No. RA- 388/92 In
OA- 854/89

Date: 6.1.1993.

Shri Gulshan Kumar Bhatia Petitioner

Versus

Chief Producer, Films Respondents
Division

CORAM: Hon'ble Mr. P.K. Kartha, Vice-Chairman (Judl.)
Hon'ble Mr. B.N. Dheundiyal, Administrative Member.

(Judgement by Hon'ble Mr. P.K. Kartha, V.C.)

This R.A. has been filed by the original applicant in OA-854/89 which was disposed of by judgement dated 18.11.1992. The petitioner had sought for a direction to the respondents to allow him to sit in the departmental examination for the post of U.D.C. and to direct the respondents to publish seniority list giving him seniority w.e.f. 3.10.1978. After going through the records of the case and hearing the learned counsel for both the parties, the Tribunal came to the conclusion that the applicant was not entitled to the reliefs sought by him and, accordingly, the main application was dismissed.

2. We do not see any good ground for reviewing the judgement. We see no error of law apparent on the face of the judgement. The petitioner has also not brought out any fresh facts warranting its review. It may be that he

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is dissatisfied with the decision given by the Tribunal in which event, the appropriate course for him would be to prefer an appeal in the Supreme Court and not to seek review of the judgement. The R.A. is, accordingly, dismissed.

B.N. Dhadiallal
(B.N. Dhadiallal)

Administrative Member

P.K. Kartha
(P.K. Kartha)
Vice-Chairman (Judl.)